

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 02  
IA No. 149/JPR/2021  
IA No. 167/JPR/2021  
In  
CP No. (IB)- 239/9/JPR/2019  
Under Section 9 of IBC, 2016

**In the matter of:**

**Leomine Organics Pvt. Ltd.**

...Operational Creditor/Applicant

**Versus**

**Khator Fibre and Fabrics Ltd.**

... Corporate Debtor

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER  
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Nikhil Shrivastava, Adv.  
For the Respondent : None-appeared

**ORDER**

**IA No. 149/JPR/2021**

This IA has been filed by the Resolution Professional seeking to place on record the first status report. In the circumstances, the status report is taken on record and IA is allowed accordingly.

Sd/-

**IA No. 167/JPR/2021**

This IA has been filed by the Resolution Professional seeking to place on record the second status report. In the circumstances, the status report is taken on record and IA is allowed accordingly.

Sd-

(Raghu Nayyar)  
Technical Member

July 15, 2021

Sd-

(Ajay Kumar Vatsavayi)  
Judicial Member